

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) We do not have exact defence production figures of other countries to draw any meaningful comparison with our levels of defence production.

(b) The first Five-Year Defence Plan commenced in 1964.

(c) The Defence Plan which commenced in 1964 was completed. It has been followed up with subsequent defence plans and there has been no discontinuation of planning for defence.

(d) We do not have exact figures regarding the composition of all the Armies in the world. Therefore, it is not possible to state how we stand amongst the Armies in the world.

(e) During the sixth-plan period steps have been initiated to improve production technology, to augment the existing capacities, and to enter into licence agreements, wherever necessary with a view to ensure that while achieving self-reliance and self-sufficiency in defence production during the shortest possible time the armed forces are equipped with the latest weaponry.

Set-back in Industrial Production due in shortage of inputs

506. **SHRI B. V. DESAI:** Will the Minister of INDUSTRY be pleased to state:

(a) whether the industrial production received a severe set-back during the last quarter of 1980-81 following acute shortage of essential inputs like coal, cement, etc.;

(b) if so, whether their availability was further restricted because of inefficient supply management, coupled with lack of adequate transport facility;

(c) whether it is also a fact that the shortfall ranged between 10 and 100 per cent;

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(d) if so, whether the same position had been during the first half of 1981 also; and

(e) what are the factors responsible for this industrial decline and what steps are being taken by Government to see that the industrial output increases in the next half of 1981?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI) (a) to (e). On the basis of the provisional index of industrial production (base 1970=100) as released by CSO, the rate of growth of industrial production during the last quarter of the financial year 1980-81 works out to 8.9 per cent over the corresponding period last year. This rate of growth was higher than the growth rate achieved in the first three quarters of 1980-81. In fact, the rate of growth during the four quarters of 1980-81 has shown a progressive increase from -2.4 per cent in the first quarter, to +2.1 per cent in the second quarter, +7.1 per cent in the third quarter and +8.9 per cent in the last quarter.

The index of industrial production from C.S.O. for the current year is available upto May, 1981. The average rate of growth in the five months of 1981 over the same period a year ago, was 9.8 per cent.

The performance of infrastructural sectors is being reviewed regularly by the Government and remedial action is being taken through the administrative ministries concerned to remove impediments to industrial production.

Setting up of more cement Plants

507. **SHRI MOHANLAL PATEL:** Will the Minister of INDUSTRY be pleased to state:

(a) the number of big, medium and mini cement plants functioning in India, State-wise;

(b) whether Government have received a number of applications for

establishing more cement plants in the country under the three categories;

(c) if so, their number, state-wise and category-wise, and since when they are pending; and

(d) the criteria adopted by Government for awarding licence for establishing a new cement plant?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) A statement showing the number of cement plants functioning is attached at Annexure I.

(b) Yes, Sir.

(c) A statement showing the State-wise number of applications received for grant of Industrial Licences for setting up of cement plants is attached as Annexure II.

(d) Industrial Licences for setting up of large and medium cement plants are granted for locations where the basic raw materials of limestone and other infrastructural facilities are available. Industrial Licences for mini cement plants are granted to exploit a number of relatively smaller limestone deposits particularly in inaccessible areas.

Annexure I

Number of big, medium and mini cement plants functioning in India is as under:—

S.No.	State	Big & Medium	Mini
1.	Andhra Pradesh	9	Nil
2.	Assam	1	.
3.	Bihar	6	.
4.	Gujarat	7	1
5.	Haryana	2	..
6.	Himachal Pradesh	1	..
7.	Jammu & Kashmir	.	.
8.	Karnataka	6	..
9.	Kerala	..	1 (White Cement)
10.	Madhya Pradesh	9	..
11.	Meghalaya	1	..
12.	Maharashtra	2	..
13.	Orissa	2	..
14.	Rajasthan	6	..
15.	Tamil Nadu	8	..
16.	Uttar Pradesh	2	..
17.	West Bengal	1	..

Annexure-II

A. Applications received for setting up of Large & Medium Cement plants

S.No.	State	No. of applications pending	Date from which pending
1.	Bihar	2	16-4-81 & 8-7-81
2.	Karnataka	2	30-5-81 & 29-6-81
3.	Gujarat	2	15-6-81 & 20-7-81
4.	Uttar Pradesh	1	29-5-80
5.	Rajasthan	1	6-10-80
6.	Andhra Pradesh	1	6-5-81
7.	Maharashtra	1	10-7-81
8.	Madhya Pradesh	1	11-8-81

B. Applications received for setting up of Mini Cement Plants

1.	Gujarat	4	20-4-81, 22-4-81 16-5-81 & 22-6-81
2.	Karnataka	3	24-4-81, 25-5-81 & 9-6-81
3.	Maharashtra	2	2-5-80 & 21-7-81
4.	Rajasthan	2	14-5-81 & 3-7-81
5.	Andhra Pradesh	2	15-5-81 & 3-8-82
6.	Bihar	1	2-5-81
7.	Uttar Pradesh	1	22-5-81
8.	Himchal Pradesh	1	10-6-81
9.	Orissa	1	24-6-81

Out in Pension of Freedom Fighters

508, SHRI R. L. BHATIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether initially under the pension schemes 1972, the amount of pension which the freedom fighters were receiving from their respective States was cut from the amount of

pensions to be granted from the Central Revenues;

(b) if so, the total number of the freedom fighters of Punjab State who were affected by this policy;

(c) whether this policy was revised in September, 1976 and decision was taken that cut be stopped w.e.f. 1st October, 1976 and freedom fighters allowed full Central Pension of